

BUSINESS ADVISORY COMMITTEE

(Eighth Lok Sabha)

(THIRTY-FIRST REPORT)

(Presented on 25-11-1986)

The Business Advisory Committee held a sitting on Tuesday, the 25th November, 1986.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

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| (1) The Customs Tariff (Amendment) Bill, 1986.
(Consideration and passing) | 1 hour |
| (2) The Bureau of Indian Standards Bill, 1986
(Consideration and passing) | 2 hours |
| (3) The Central Excise Tariff (Amendment) Bill, 1986.
(Consideration and passing) | 1 hour |
| (4) The Infant Milk Food and Feeding Bottles
(Regulation of Production, Supply and Dis-
tribution) Bill, 1986, as passed by Rajya Sabha.
(Consideration and passing) | 1 hour |

3. The Committee also recommend that discussion under Rule 193 regarding poor performance of the Indian contingent in the Tenth Asian Games held recently at Seoul may be taken up on Thursday, the 27th November, 1986 at 2 P.M. onwards and the discussion earlier fixed for that day regarding National Symbols-need to preserve their sanctity and dignity may be held on Friday, the 28th November, 1986 immediately after the question Hour.

4. The Committee further recommend that discussions on the following matters may be held during the week beginning on Monday, the 1st December, 1986:

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|----------------------------------------|----------------|
| (1) Economic situation in the Country. | Under Rule 193 |
| (2) Environmental movement | Under Rule 184 |

5. The Committee further recommend that on Thursday the 27th November, 1986, the House may be adjourned at 5 P. M. to enable the Members to attend the address by the General-Secretary of the Central Committee of the Communist Party of the Soviet Union, on that day.

6. The Committee also recommend that in order to provide additional time for Government and other business the House may, with effect from Wednesday, the 20th November, 1986, continue to sit during the lunch hour for the remainder of the current session.

NEW DELHI,
November 25, 1986
Agrahayana 4 1908 (Saka)

BAL RAM JAKHAR,
Chairman,
Business Advisory Committee.